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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned *Orissa Gazettes Extraordinary* were published during the week ending Wednesday, the 1st March 1944:—

Sl. No.	Date of publication	Issued by	Subject
5	25th February 1944 ..	Notifications of the Government of India republished by the Department of Supply and Transport of the Provincial Government.	The amendments to the Cotton Cloth and Yarn (Control) Order, 1943 and the fixation of the maximum prices of articles according to the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943).
6	29th February 1944 ..	Notification of the Government of India republished by the Department of Supply and Transport of the Provincial Government. Notifications issued by the Education and Law Departments of the Provincial Government.	The amendments to the Drugs Control Order, 1943. Amendments made in the First Statutes of the Utkal University. The Utkal University (Amendment) Bill, 1944

Copies of the *Gazettes Extraordinary* mentioned above will be supplied on indent to the Superintendent Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of these Gazettes.

Subscribers to particular parts can obtain copies of the above *Gazettes Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS
EXCELLENCY THE GOVERNOR
NOTIFICATIONS

The 28th February 1944

No. 994-S.G.—His Excellency the Governor of Orissa has been pleased to appoint Lieut. W. B. Carter, 2nd Welch Regiment, whose services have been placed at his disposal by His Excellency the Commander-in-Chief, to be an Aide-de-Camp on his personal staff, with effect from the 27th February 1944, forenoon.

The 28th February 1944

No. 996-S.G.—The services of Captain E. F. Boyle, Royal Inniskilling Fusiliers attached to the Indian Army, are replaced at the disposal of His Excellency the Commander-in-Chief, with effect from the 27th February 1944, forenoon.

By order of the Governor
V. E. DAVIES
Secretary to the Governor

HOME DEPARTMENT
NOTIFICATIONS

The 25th February 1944

No. 944-A.—The services of Sri Satish Chandra Mitra, Deputy Magistrate and Deputy Collector, are placed temporarily at the disposal of the Government of Bengal.

The 25th February 1944

No. 945-A.—Sri Damodar Kumar Mardaraj, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, is appointed temporarily to hold charge of the Sadr subdivision of that district.

By order of the Governor
J. BOWSTEAD

Chief Secretary to Government

The 24th February 1944

No. 1852-C.D.—Consequent on the disbandment of A. R. P. Organisation at Parlakimedi in the district of Ganjam, Sri K. V. Krishna Rao, Assistant Civil Defence Officer, Parlakimedi, is transferred to Berhampur in the same district, with effect from the 1st March 1944.

The 24th February 1944.

No. 1853-C.D.—Consequent on the disbandment of A. R. P. Organisation in Sambalpur, Sri S. N. Das, Assistant Civil Defence Officer, Sambalpur, is transferred to Bhadrak in the district of Balasore, with effect from the 1st March 1944.

The 24th February 1944

No. 1854-C.D.—Sri Maheswar Das, officiating Assistant Civil Defence Officer, Bhadrak, is allowed to continue in that post until Sri S. N. Das returns from training and joins his duties as the Assistant Civil Defence Officer, Bhadrak.

J. BOWSTEAD
Director of Civil Defence

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 29th February 1944

No. 662-D.—Sri Narayan Prasad Das, Head Clerk of the Sub-Registry Office at Pattamundai, was appointed to act as Sub-Registrar of Pattamundai for the period from the 1st November 1943 to the 22nd December 1943, vice Sri Baikunthanath Das, Sub-Registrar of Pattamundai, granted leave. Notification No. 252-D., dated the 26th January 1944, is cancelled.

The 1st March 1944

No. 678-D.—Sri Nityananda Patra, Head Clerk of the Sub-Registry Office at Soro in the district of Balasore, was appointed to act temporarily as Sub-Registrar of Soro from the 8th March 1943 to the 10th June 1943, vice Sri Balmukund Das, Sub-Registrar of Soro, on leave.

The notification No. 11126-D.(C.), dated the 29th May 1943, is hereby cancelled.

By order of the Governor
P. C. DAS
Secretary to Government

LAW DEPARTMENT NOTIFICATION

The 29th February 1944

No. 897-Judl.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Harihar Misra the powers of a Magistrate of the third class in the district of Puri for a period of three years, with effect from the date of the notification, in respect of such cases as may be made over to him within the limits of Puri Sadr subdivision; and

(b) to direct him to take down evidence in the English language.

By order of the Governor
J. E. MAHER
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 26th February 1944

No. 2095-E.—Sri Krishna Gopal Mukherjee, Supervisor, is promoted to the grade of Sub-Engineer, with effect from the 23rd April 1942.

The 28th February 1944

No. 2144-E.—Rai Sahib B. Mohanty and Rai Sahib A. Pujari, officiating Executive Engineers, are confirmed as Executive Engineers in the Orissa Service of Engineers, with effect from the 10th September 1942.

By order of the Governor
A. E. GREEN
Secretary to Government

SUBORDINATE CIVIL SERVICE OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 29th February 1944

No. 576—IV-117/44-R.—Mr. Pratinidhi Singh, Sub-Deputy Collector on probation, attached to the Berhampur subdivision of the district of Ganjam, is appointed as Inspecting Tahsildar and posted to Chatrapur within the same district.

The 29th February 1944

No. 579—IV-117/44-R.—Sri Lakshmi Narayana Das, Sub-Deputy Magistrate and Sub-Deputy Collector and Inspecting Tahsildar in the district of Ganjam, is transferred as Stationary Sub-Magistrate, Parlakimedi, within the same district.

The 29th February 1944

No. 582—IV-160/44-R.—Sri G. Padmanabha Swami, Sub-Deputy Magistrate and Sub-Deputy Collector, attached

to the Sadr subdivision of the district of Koraput, is appointed as Second Officer, Koraput, vice Sri Gopinath Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector, transferred.

The 29th February 1944

No. 583—IV-160/44-R.—On relief of his present duties as Second Officer, Sadr subdivision, Koraput, Sri Gopinath Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector, is posted as Stationary Sub-Magistrate, Jeypore, within the same district.

S. L. MARWOOD
Revenue Commissioner, Orissa

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 24th February 1944

No. 3029-S.T.—The services of Sri V. K. Subramanyam, Financial Adviser and *ex officio* Assistant Secretary to Government of Orissa in the Supply and Transport Department, are extended till the 31st March 1944.

By order of the Governor
C. S. JHA
Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 29th February 1944

No. 311—XII-4/44-Regn.—Mr. Hemanta Kumar Raul, Sub-Registrar, Jaleswar (Balasore), is appointed to be Sub-Registrar of Salepur (Cuttack).

The 29th February 1944

No. 312—XII-4/44-Regn.—Sri Appanna Das, Sub-Registrar, Salepur (Cuttack), on relief by Mr. Hemanta Kumar Raul, is appointed to be Sub-Registrar of Jaleswar (Balasore).

S. L. MARWOOD
Inspector-General of Registration, Orissa

OFFICE OF THE INSPECTOR-GENERAL OF POLICE NOTIFICATION

The 29th February 1944

No. 481-C.—Sri Bholanath Pati, officiating Deputy Superintendent of Police, Rayaghada in the district of Koraput, is granted three weeks' leave on average pay, with effect from the date of availing the leave under rules 150 and 155 to 157 of the Orissa Service Code.

E. A. O. PERKIN
Inspector-General of Police, Orissa

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATION

The 19th February 1944

No. 2.—Sri Kishori Charan Das, Inspector of Students' Residences, Cuttack, now acting as Deputy Inspector of Schools, Angul, is allowed leave on average pay for fifteen days under rules 150, 155-57 of the Orissa Service Code, with effect from the 7th February 1944.

S. C. TRIPATHI
Director of Public Instruction

CO-OPERATIVE SOCIETIES NOTIFICATIONS

The 5th February 1944

No. 1362.—Whereas as the result of an inspection made under sub-section (1), section 37 of the Bihar and Orissa Co-operative Societies Act (VI of 1935) of the Tentla Co-operative Society bearing registration No. 53/Ch of the 3rd May 1926 in the district of Sambalpur, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up. And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Sub-Agent in charge of the Bargarh Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 18th February 1944

No. 1486.—Whereas as the result of an inspection made under sub-section (1), section 37 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), of the Rupdeipur No. 2 Co-operative Society bearing registration No. 134/01 of the 23rd January 1923 in the district of Puri, I am of opinion that the said society ought to be dissolved; now,

therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Agent in charge of the Puri Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY
Deputy Registrar
Co-operative Societies, Orissa

**APPOINTMENT OF DISPENSARY
COMMITTEE MEMBERS**

The 25th/26th February 1944

No. 755—I-1/44-L.F.—It is hereby notified for general information that under rule 20(b) of the Rules for the management of Hospitals and Dispensaries under the supervision of the Government of Orissa, Sri Kedareswar Das and Sri Gour Krushna Das are appointed members of the Jagannathpur Dispensary Committee respectively in places of Sri Jogeswar Das, deceased and Sri Jadunath Satpathy, removed.

S. L. MARWOOD
Revenue Commissioner, Orissa